

amendments to Schedule III to the Indian Police Service (Pay) Rules, 1954.

- (c) G.S.R. 424 published in Gazette of India dated the 1st April, 1967, containing corrigendum to G.S.R. 1993 published in Gazette of India dated the 31st December, 1966.
- (d) G.S.R. 472 published in Gazette of India dated the 8th April, 1967, making certain amendment to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (e) G.S.R. 541 published in Gazette of India dated the 22nd April, 1967, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (f) The Indian Administrative Service (Regulation of Seniority) Amendment Rules, 1967, published in Notification No. G.S.R. 564 in Gazette of India dated the 22nd April, 1967.
- (g) The Indian Police Service (Regulation of Seniority) Amendment Rules, 1967, published in Notification No. G.S.R. 563 in Gazette of India dated the 22nd April, 1967. [Placed in Library, See No. LT-359/67].

(ii) a copy of the Interim Report of the Administrative Reforms Commission Machinery for Planning. [Placed in Library. See No. LT-360/67].

(iii) a copy of the Arms (Amendment) Rules, 1967, published in Notification No. S.O. 1461 in Gazette of India dated the 29th April, 1967, under sub-section (3) of section 64 of the Arms Act, 1958. [Placed in Library. See No. LT-361/67].

ANCIENT MONUMENTS AND ARCHAEOLOGICAL SITES AND REMAINS (AMENDMENT) RULES.

The Minister of State in the Ministry of Education (Shri Sher Singh): I beg to re-lay on the Table a copy of the Ancient Monuments and Archaeological Sites and Remains (Amendment) Rules, 1966, published in Notification No. S.O. 3520 in Gazette of India dated the 20th November, 1966, under sub-section (4) of section 38 of the Ancient Monuments and Archaeological Sites and Remains Act, 1958. [Placed in Library. See No. LT-237/67].

12.41 hrs.

PARLIAMENTARY COMMITTEES—
SUMMARY OF WORK

Secretary: I beg to lay on the Table a copy of the 'Parliamentary Committees—Summary of Work' pertaining to the period 1st June, 1966 to 3rd March, 1967.

12.48-1.4 hrs.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table following three Bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to the House on the 3rd April, 1967:

- (1) The Constitution (Twenty-first Amendment) Bill, 1967.
- (2) The Mineral Products (Additional Duties of Excise and Customs) Amendment Bill, 1967.
- (3) The Finance Bill, 1967.

2. Sir, I lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following four Bills passed by the Houses of Parliament during the last Session and